

1	2	3	4	5	6	7	8	9	10	11	12	13
Maharashtra	232201	320832	1677	23909	18330	1500810	5845	25589	250394	1294211	1494	19867
Meghalaya	740	3219	36	109	155	1927	N.C.	328	280	1423	31	31
Orissa	63127	188814	32896	45943	16776	26273	3622	62319	68897	19399	12380	74039
Tamil Nadu	6472	292330	22022	152443	51282	235446	28887	153631	2390	205873	12004	17522
Tripura	N.C.	1280	N.C.	17	N.C.	8	N.C.	209	306	306	1	44
West Bengal	27615	191507	9983	70592	37815	17817	3222	76989	9805	25749	41355	81537
Andaman Nicobar		451	N.P.		N.C.	574	N.P.		N.C.	570	N.P.	
Pondicherry	213	1640	86	1646	551	10851	944	2302	N.C.	2144	N.C.	1465
TOTAL	478960	7367484	13645	1059303	698413	6953703	110711	1123632	721472	6961082	96133	1272220

N.C. - No claim paid.

N.P. - Not participated.

[English]

Conference on Biodiversity

2427. SHRI SANAT KUMAR MANDAL : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) Whether India outlined the urgent need to translate the 1992 convention on Bio-Diversity into immediate action instead of just talking of mechanisms and instruments of passing on these benefits at the conference of the Parties to the Convention on Biological Diversity in Jakarta during the last month.

(b) if so, the details thereof; and

(c) the reaction of the conference of the parties to this?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI RAJESH PILOT) : (a) to (c) India argued for action on various aspects of the Convention on Biological Diversity in the meeting of the Conference of the Parties to the convention in Jakarta during November, 1995. India's position was well received by many other developing and developed countries. The conference of the Parties after negotiations inter-alia decided to develop a biosafety protocol on safety in biotechnology, establish a clearing House Mechanism for sharing of information and expertise, and initiate studies on several other issues such as access to genetic resources, impact of Intellectual Property Rights regimes on benefit sharing, and issues relating to technology transfer.

National Library

2428. SHRI ANNA JOSHI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether new controversies have further deepened the already critical situation in the National Library at Bombay; and

(b) if so, the details thereof and the steps taken to resolve them?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) There is no National Library at Bombay. However, there is a State Central Library. The Government of India is not aware of any new controversy in this Library.

(b) Does not arise.

Enrolment of Students in Navodaya Vidyalaya

2429. SHRI RAJESH RANJAN ALIAS PAPPU YADAV : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Union Government have fixed the number of students as 100 to be enrolled in Jawahar Navodaya Vidyalaya every year;

(b) whether the enrolment capacity of students in Jawahar Navodaya Vidyalaya, Bharanga in Furnis district was also fixed as one hundred;

(c) whether the enrolment capacity of students in this Vidyalaya has been reduced to fifty in the year 1995; and

(d) if so, the steps proposed to be taken by the Government to refix the enrolment capacity of students as one hundred in the Jawahar Navodaya Vidyalaya, Bharanga, Purnia (Bihar)?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) and (b) No, Sir. The number is fixed at 80.

(c) and (d) No, Sir. The intake capacity was reduced to 40 in accordance with the policy decision taken by the Executive Committee of the Navodaya Vidyalaya Samiti as temporary accommodation was inadequate.